

LIST OF STAKEHOLDERS AS ON 21.10.2024

(As per Regulation 31 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

Sl. No.	Details of the Stakeholders	Status of claim admission	Amount of claim admitted (INR)	Extent to which the debts or dues are secured or unsecured
1	Indian Renewable Energy Development Agency Ltd.- Secured Financial Creditor	Admitted in Full	105,27,51,648	100.00
2	Umesh G. V. - Workmen	Wholly rejected	0	N. A.
3	Theertha Naik - Workmen	Wholly rejected	0	N. A.
4	Syed Ghouse - Workmen	Wholly rejected	0	N. A.
5	Rekhya Naik - Workmen	Wholly rejected	0	N. A.
6	Rani - Workmen	Wholly rejected	0	N. A.
7	Purendra - Workmen	Wholly rejected	0	N. A.
8	Ravi Prakash- Employee	Wholly rejected	0	N. A.




Vishal Ghisulal Jain

Liquidator of Bhadragiri Power Private Limited

IBBI Registration No: IBBI/IPA-001/IP-P00419/2017-18/10742

AFA Valid upto: 11-Dec-2024

Registered Address: D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No. 24-29, Sector-4, Nerul West, Navi Mumbai, Maharashtra – 400706

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